



**INCOME-TAX APPELLATE TRIBUNAL RAIPUR**  
(Ministry of Law & Justice, Government of India)

No.F.5 - Jd/ATR/2026

Date: 19.05.2026.  
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**CIRCULAR.**

**Sub: Non-functioning of regular Bench of the ITAT, Raipur Bench, Raipur during Summer Vacation -reg.**

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After considering the request of ITAT, Bar Association, Chhattisgarh, the Hon'ble President, ITAT, has approved non-functioning of regular Bench of the ITAT Raipur Bench during the ensuing Summer Vacation.

2. Accordingly, it has been decided that regular Bench of ITAT, Raipur Bench will not function during the period from 01.06.2026 to 12.06.2026 (10 days).

3. In this regard, it may be noted that:

- i. During the vacation period, there will no sitting of regular Bench.
- ii. The Office of ITAT, Raipur will remain open during the aforesaid period. All officers and staff will attend office as usual.
- iii. On the request of parties, vacation Bench for hearing urgent matters, such as, stay petitions, rectification applications etc, shall be constituted.
- iv. Matters fixed for hearing during the Bench non-functioning period shall be adjourned, parties shall be informed subsequently.
- v. The vacation period shall be utilized for Judicial/technical research, dictating pending Judicial Orders, human resource capacity building and attending to administrative matters etc.
- vi. During vacation, the Registry office shall function as usual.

4. This is issued with the approval of the Hon'ble Senior Member, ITAT, Raipur Bench.

*Sd/-*

Assistant Registrar

Copy of information / compliance to:

1. The Departmental Representative Office ITAT, Raipur.
2. The Bar Association, ITAT, Raipur.
- ✓ 3. The Assistant Registrar, ITAT, Pune.
4. Notice Board / Web site.

*Balms*

Assistant Registrar

